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Title: Introduction of the Scheduled Tribes And Other Traditional Forest Dwellers (Recognition Of Forest Rights) Amendment Bill, 2008(Amendment of Section 2).

श्री हंसराज गं. अहीर (चन्द्रपुर) : महोदय, मैं प्रस्ताव करता हूँ कि अनुसूचित जनजाति और अन्य परम्परागत वन निवासी (वन अधिकारों की मान्यता) अधिनियम, 2006 में संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. "

The motion was adopted.

श्री हंसराज गं. अहीर : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

MR. DEPUTY-SPEAKER: Shri L. Rajagopal – Not present.

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